

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO.

CP. 9 OF 1998

OA 145/97

Applicant(s) Sri V. Sekhose
-VS-

Respondent(s) A. M. Gokhale & ORS

Advocate for Applicant(s) Mr. P.K. Goswami
Mr. A. Dutta

Advocate for Respondent(s)

Notes of the Registry	Date	Order of the Tribunal
I.C.P. is filed by Mr. A. Dutta, Advocate, on behalf of the applicant, praying for deliberate and wilful violation of the order dated 1-12-97 passed in O.A. 145/97.	26.3.98	This contempt petition has been filed for non compliance of the direction given by this Tribunal by order dated 1.12.97 passed in O.A. 145/97. In view of the order passed in the O.A. 59/98 Mr P.K. Goswami, learned senior counsel for the petitioner does not want to press the petition. Accordingly the petition is dismissed as not pressed.
Kindly for favour of kind orders.	pg 30/3	60 Member


 Vice-Chairman

 Section Officer (3) 26/3
 Central Administrative Tribunal
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Notes of the Registry	Date	Order of the Tribunal
<p><u>22.4.98</u></p> <p>Copy of the order alongwith the copy of the application has been sent to the D/Sec for securing the same to the parties through Registry</p> <p>S/P et al.</p> <p>Issued vide D.No. 1049 to 1054 dt 22.4.98.</p> <p>Mr</p>		

Contempt Petition No. 9/98

V. Seshasayee

VS-

M. H. P. B. Barna & Ors

The aforesaid ^{case} ~~matter~~ may
be taken up as ~~entitled~~ matter ⁱⁿ Jodhpur.

Abdul C
Advocate
26/3/98

Q.M.